

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:4276
ANSWERED ON:19.08.2010
PROJECTS SCHEMES UNDER CORPORATE SOCIAL RESPONSIBILITY
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the criteria adopted by the Oil and Natural Gas Corporation and other oil companies for providing funds and to take up projects under the Corporate Social Responsibility policy;
- (b) the details of projects and the schemes considered to take up under the said CSR policy of these oil companies; and
- (c) the amount spent under the corporate social responsibility by the said companies during each of the last three years and the current year?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): In order to make Corporate Social Responsibility (CSR) projects as part of overall functioning of the oil Public Sector Undertakings (PSUs), the Government has issued a directive to all oil PSUs that they would spend at least 2% of the net profit of the previous year on CSR activities and the allocation so made will not be less than the allocation on CSR activities for the previous year. The projects/ programmes under the CSR activities are identified by the oil PSUs after following due procedure which involves local community as well. The projects relating to education, health, sanitation, drinking water, environment protection and conservation of monuments are covered under the CSR activities of oil PSUs.

(c): The expenditure incurred by major oil PSUs on Corporate Social Responsibility (CSR) activities during the last three years and the current year (upto June 2010) are given in the Annexure-I.